

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 426

IA/1359/ND/2023, IA/5205/ND/2023,  
IA/6570/ND/2023, IA/6751/ND/2023,  
IA/360/ND/2024 IN IB/638/ND/2021

**IN THE MATTER OF:**

Yes Bank Ltd	...	Applicant
Versus		
Mothers Pride Education Personna Pvt Ltd	...	Respondent

**Under Section 7 of IBC,2016.**

**Order delivered on 02.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the RP	:	Mr. Lokesh Malik
For the HDFC Bank	:	Mr. Shailendra Singh, Mr. Abhyuday Dhasmana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **30.05.2024**.

Sd/-  
**DR. SANJEEV RANJAN**  
**MEMBER TECHNICAL)**